

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 309
IA - 816/2024
In
IB-337(ND)/2022

IN THE MATTER OF:

M/s. Srei Equipment Finance Ltd.

Vs

Jagi Mangat Panda

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95(1)

Order delivered on 04.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Mr. Pawan Sharma, Mr. Anuj Shah, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA - 816/2024:-

In compliance with the order dated 03.05.2024, the parties have filed the written submissions.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**